

**GOVERNMENT OF INDIA  
ENVIRONMENT AND FORESTS  
LOK SABHA**

UNSTARRED QUESTION NO:6240  
ANSWERED ON:06.05.2013  
CLEARANCE OF PROPOSALS FOR RELEASE OF FUNDS  
Tandon Shri Lal Ji

**Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:**

- (a) Whether the Government has received several proposals for clearances from the State Government of Uttar Pradesh for releasing funds;
- (b) if so, the details thereof during the last three years and the current year;
- (c) the number of proposals related to releasing of fund lying pending along with the reasons for their delay; and
- (d) the time by which the said pending proposals are likely to be approved?

**Answer**

MINISTER OF STATE (INDEPENDENT CHARGE) FOR ENVIRONMENT AND FORESTS (SHRIMATI JAYANTHI NATARAJAN)

(a) & (b) The details of funds released under different schemes and projects in the State of Uttar Pradesh during the last three years and the current financial year are as under:

Sl.No. Title of Project/Programme Amount released (Rs. in crore)

2010-11 2011-12 2012-13 2013-14

1 National Afforestation Programme 21.33 26.23 15.27 #

2 Green India Mission # 1.19 # #

3 CAMPA Fund 35.35 30.48 # #

4 National Mission for Clean Ganga # 53.44 109.10 #

5 National Lake Conservation Plan (NLCP) 12.70 19.00 30.00 #

6 Integrated Development of Wildlife Habitat 2.96 2.04 3.19 #

7 Project 4.07 4.46 3.34 #  
Tiger

8 Project 0.80 0.49 0.14 #  
Elephant

(c) & (d) A proposal amounting to Rs. 898.43 crore for providing Sewerage Scheme in Trans Hindon Area, Ghaziabad with Japan International Cooperation Agency (JICA) assistance was received from Uttar Pradesh Jal Nigam in July, 2012. The proposal is being processed for submission to Department of Economic Affairs for posing it to JICA for assistance. Another proposal on 'Pollution Prevention and Conservation of Laxmi Tal' at Jhansi, with its estimated cost as Rs. 63 crore, for consideration under the National Lake Conservation Plan was received from the State Government of Uttar Pradesh in 2012-13. The State Government of Uttar Pradesh has been requested to review and consider alternate options of sewage treatment, based on land availability.